

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 470/2005

This, the 1st day of September, 2008

Hon'ble Mr. Shankar Raju, Member (J)
Hon'ble Smt. Veena Chhotray, Member (A)

Dr. (Mrs.) Anjana Pankaj,
Aged about 45 years,
W/o Dr. Pankaj Kumar,
R/o C-I./198, Sector 'G'
Jankipuram, Lucknow-226021
Presently working as Medical Officer in the Central Government Health Scheme,
Dispensary No.5, Mall Avenue, Lucknow. -Applicant.

(By Advocate: Shri RC Singh

V E R S U S

1. Union of India through
The Secretary, Ministry of Health & Family
Welfare, Nirman Bhawan, New Delhi
2. Director General Health Services,
Government of India,
Ministry of Health & Family
Welfare, Nirman Bhawan, New Delhi
3. Director, Central Government Health Scheme,
Nirman Bhawan, New Delhi-110001.
4. Additional Director,
Central Government Health Scheme,
9-A, Rana Pratap Marg, Lucknow
5. Union Public Service Commission,
New Delhi through its Secretary

-Respondents.

By Advocate: S.P Singh

O R D E R (Oral)

Shri Shanker Raju, Member (J):

With liberty to the applicant to challenge the respondents' orders dated 24.7.1996 and 24.6.1998, this OA is allowed to be withdrawn and is accordingly disposed of. The limitation would not come in the way of applicant to file OA. No costs.

Veena Chhotray
Member (A)

S. Raju
Member (J)

HLS/-